

- (h) if so, the details thereof; and  
 (i) if not, the reasons therefor ?

**The Minister of State in the Ministry of Industry (Department of Industrial Development and Department of Heavy Industry) (Shrimati Krishna Sahi) :** (a) Yes, Sir.

(b) Government has received two representations from Hon'ble MPs and one representation from West Bengal Government for payment of enhanced VDA. Two representations have also been received from Chairman, Department related Parliamentary Standing Committee on Industry on the same issue.

(c) and (d) Payment of wages to the workmen of Raniganj Group for fortnight ending 24-6-95, 8-7-95 and 22-7-95 and to workmen of Guffarbari Works for the fortnights ending 1-7-95, 15-7-95 and 29-7-95 are due but have not yet been paid due to shortage of funds.

(e) Yes, Sir.

(f) Two representations were received from Chairman, Department related Parliamentary Standing Committee on Industry in 1994 for payment of Interim Relief to R & C workers.

(g) to (i) So far payment of Interim Relief has only been made to the workers of Niwar Works from March, 1994 onwards in terms of Jabalpur High Court orders. In case of other R & C Units i.e. Raniganj Group of works, Guffarbari Works & Jabalpur Works, Interim Relief has not been paid due to shortage of funds. However, the issue is also pending before different courts.

#### SPORTS GOODS

**2047. Shri S. S. R. Rajendra Kumar :** Will the Minister of Industry be pleased to state:

(a) whether the Government are likely to consider manufacturing of sports goods like badminton rackets, cricket bats and stumps etc. for domestic consumption and export purposes from the high quality woods available in forest areas of Eastern Ghats and Western Ghats in Tamil Nadu and Kerala; and

(b) if so, the decision taken in this regard and the time by which the manufacturing unit of sports goods is likely to start the process ?

**The Minister of State in the Ministry of Industry (Department of Small Scale Industries and Rural and Agro Industries) (Shri M. Arunachalam) :** (a) No, Sir. The Government do not propose to undertake the manufacture of sports goods from wood available in Eastern & Western Ghats in Tamil Nadu & Kerala :

(b) Does not arise in view of (a) above.,

#### T. B. CONTROL

**2048. Shrimati Chandra Prabha Urs :** Will the Minister of Health and Family Welfare be pleased to state :

(a) whether the Government have embarked upon a

massive Rs. 534 crore project for total eradication of tuberculosis from the country in the next five years;

(b) if so, whether the Government had taken up pilot project in Bangalore;

(c) if so, the amount proposed to be spent during 1995-96; and

(d) the number of TB cases reported every year in Bangalore City ?

**The Minister of State in the Ministry of Health and Family Welfare (Dr. C. Silvera) :** (a) Yes, Sir.

(b) Yes, Sir.

(c) An amount of Rs. 15.77 lakhs has been allocated for Pilot Project in Bangalore City for the Year 1995-96.

(d) Around 11,000 TB cases are reported every year in the Bangalore City.

#### PRIVATE HOSPITALS

**2049. Shri Sultan Salahuddin Owaisi :**  
**Shri Basudeb Acharia :**  
**Shri Rabi Ray :**  
**Shri D. Venkateswara Rao :**

Will the Minister of Health and Family Welfare be pleased to state :

(a) whether his Ministry has decided to ensure that 40 to 50% of the beds in private hospitals are free;

(b) whether the Ministry has found out the most private hospitals were flouting the current norms of 40% free beds;

(c) if so, whether in view of the non-implementation of the directive Ministry plans to introduce a legislation; and

(d) if so, by what time the final decision in this regard is likely to be taken ?

**The Minister of State in the Ministry of Health and Family Welfare (Dr. C. Silvera) :** (a) and (b) There is no such proposal. However, in the past, private hospitals / Nursing Homes were allowed to import medical equipment at concessional rate of duty subject to the condition that certain percentage of free treatment will be provided in OPD/IIID to the poor patients. The State Governments are required to check whether these conditions are being met by private hospitals/Nursing Homes.

(c) There is no such proposal.

(d) Does not arise.

#### JOINT VENTURE WITH JAPANESE AUTOMOBILE COMPANY

**2050. Shri Ram Kapse :** Will the Minister of Industry be pleased to state :

(a) whether any Indian companies are entering into Joint Venture with Japanese Automobile Company for setting up of car manufacturing facilities in the country;

(b) if so, the name of the companies and the amount